2

NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

TP No. 113/397-398/NCLT/AHM/2016 (New) C.P. No. 81/397-398/CLB/MB/2015 (Old)

Coram:

Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL

Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON <u>09.01.2018</u>

Name of the Company:

Radheshyam Mandwani & Ors.

V/s.

Santosh Devcon Pvt. Ltd. & Ors.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

1. Kunal? Vaishnav Vijay Assudani

Advocate

Respondent-No. 1 to3

ORDER

None present for Petitioner. Learned Advocate Mr. Kunal Vaishnav with Learned Advocate Mr. Vijay Assudhani present for Respondents No. 1 to 3.

Matter is stayed by this Tribunal.

Learned Counsel for the Respondents no. 1 to 3 represented that he will ascertain the status of the appeal filed before Hon'ble NCLAT and inform the same to this Tribunal by next date of hearing.

List the matter on 19.02.2018.

MANORAMA KUMARI MEMBER JUDICIAL

Dated this the 09th day of January, 2018.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL